

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:593

ANSWERED ON:08.05.2000

ALLOCATION OF KEROSENE TO PRIVATE SECTOR COMPANIES

ADHIR RANJAN CHOWDHURY

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Union Government have been allocating kerosene to some of the private sector companies in the country as an industrial fuel;
- (b) if so, the details of private sector companies to which kerosene has been allocated during the last three years;
- (c) the price at which kerosene was allocated and the total quantum of kerosene allocated to these companies during the last three years; and
- (d) the extent to which the private sector companies have properly utilised the quota of kerosene?

Answer

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI RAM NAIK)

(a) to (d):- Kerosene is an allocated product and annual allocation is made by Central Government to States/Union Territories for distribution through Public Distribution System (PDS).The distribution through PDS is monitored by the State Governments/Union Territories` Administration. In addition, the Central Government makes allocation outside PDS and under the special categories meant for Railways, Defence, DGS&D, etc., who are supplied directly by the Oil Companies.The Central Government does not allocate Kerosene directly to private sector companies.